दिल्ली राज्य नागरिक पूर्ति निगम द्वारा अपेक्षाकृत कम वजन की गेहूं, चावल और चीनी की बोरियों की सप्लाई

2616. **श्री सुनील कुमार पट्टनायक :**

क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली राज्य नागरिक पूर्ति निगम के ठेकेदारों ने उचित दर दुकानों को कम वजन की गेहूं, चावल की बोरियों की सप्लाई करके उनके डीलरों के साथ हेराफेरी करने की प्रथा बना ली है ;

(ख) यदि हां, तो क्या सरकार इस मामले की केन्द्रीय जांच ब्यूरो द्वारा जांच कराने का विचार रखती है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य और नागरिक पूर्ति मंत्रालय में उप-मंत्री (श्री डी० एल० बैठा) : (क) दिल्ली पुलिस ने इससे इंकार किया है तथापि, जब कभी कम तोल की शिकायत प्राप्त होती है, दिल्ली प्रशासन द्वारा उचित कार्रवाई की जाती है।

(ख) और (ग) प्रश्न नहीं उठता ।

समय पर राशन कार्ड जारी न किए जाने के विरुद्ध शिकायतें

2617. **श्री सुनील कुमार पट्टनायक :**

क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्य और नागरिक पूर्ति विभाग, दिल्ली प्रशासन के मंडल संख्या 42 और मण्डल संख्या 2 (पूर्वी भाग) के मंडल निरीक्षकों के खिलाफ इस बारे मे अनेक शिकायतें प्राप्त हुई हैं कि उन्होंने राशन कार्डों के लिए आवेदन पत्रों के प्राप्त होने के 72 घंटों के बाद नए राशन कार्ड जारी किए है ;

(ख) यदि हां, तो 72 घंटे के बाद राशन कार्ड जारी करने में हुए इस विलम्ब के क्या कारण है ;

(ग) उन आवेदकों के नाम और पते क्या है जिन्हे 72 घंटों के बाद राशन कार्ड जारी किए गए हैं ;

(घ) क्या सरकार इन दोषी निरीक्षकों को निलम्बित करने का विचार रखती है ; और

(ङ) यदि हां, तो इसका ब्यौरा क्या है ; और यदि नहीं, तो इसके क्या कारण है ?

खाद्य और नागरिक पूर्ति मंत्रालय में उप-मंत्री (श्री डी० एल० बैठा) : (क) दिल्ली प्रशासन ने कहा है कि खाद्य कार्ड के लिए किसी भी आवेदक से इस तरह की कोई शिकायत प्राप्त नहीं हुई है।

(ख) से (ङ) प्रश्न नहीं उठता ।

Grant-in-aid for improvement of educational and social economic conditions of SC|ST in Orissa

2618. SHRI BAIKUNTHA NATH SAHU: Will the Minister of WELFARE be pleased to state:

(a) whether Government are giving grants-in-aid to Violuntary Organisations in the backward States;

(b) whether such grant-in-aid is being given for improvement of educational and socio-economic conditions of Scheduled Castes and Scheduled Tribes;

(c) if so, the number of such organisations in Orissa which are receiving grants-in-aid and the total amonut of grant-in-aid received by those organisations during the last three years; and

(d) the details of the location of those organisations in Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SMT. SUMATI ORAON): (a) and (b) Yes, Sir.

(c) There were two voluntary organisations in Orissa which were sanctioned grant-in-aid under the Central scheme of Aid to Voluntary Organisations for the welfare of Scheduled Castes/Scheduled Tribes. The total amount of grant-in-aid given to these organisations during the last three years was Rs. 3.61,722.

(d) 1. Ramakrishna Mission Ashrama, Puri (Orissa).

2. Thakkar Bapa Ashram, Nimakhandi, District Ganjam, Orissa.

Setting up of Vanaspati plants in Orissa

2619. SHRI JAGADISH JANI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up a Vanaspati Plant at Phulabani in Orissa;

(b) if so, the steps taken to implement the above proposal; and

(c) what are the other places selected in Orissa to set up Vanaspati Plants?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) and (b) No, Sir. The application for setting up a vanaspati plant at Phulabani in Orissa was examined and was, *prima-facie*, rejected.

(c) Proposals for setting up vanaspati plants at Balasore, Khurda, Bolangir, Kalahandi and Phulabani have been received.

Import of Pulses

2620. SHRI M. A. BABY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantities of pulses imported during the current year;

(b) whether it is a fact that the American Pea and Lentil Council has been allowed to promote its products in India on a large scale;

(c) if so, the reasons thereof and the details of their future project; and

(d) what will be its effects in the price of pulses?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) The import of pulses is allowed under Open General Licence. National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) is the registering agency for import contracts of pulses as per import-export policy. The quantity of different pulses registered for import, for the year 1988-89 (upto 31.10.88), with NAFED is 7,69,504 MTs.

(b) and (c) Any agency has to import pulses according to the import policy of the Government, in operation.

(d) Import of pulses will increase the availability in the domestic market, which is expected to have a favourable impact on their prices.

Potable Water Supply to Gautampuri and Brahmpuri

2621. SHRI SUNIL KUMAR PATTNAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the residents of Zafarabad Colony, Delhi-110053 in the eastern part of the Union Territory of Delhi, have been provided with potable water facility, whereas the residents of Gautampuri and Brahmpuri colonies have not been provided with potable water